

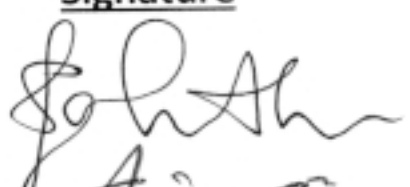
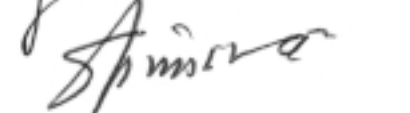
**National Company Law Tribunal
Allahabad Bench**

CP No.10/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2018

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394

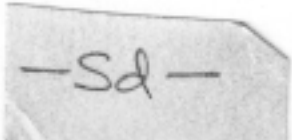
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Syed Fahid Ahmad	Advocate	Petitioner	
2.	O.P. MISRA	Advocate	IFEI Ltd.	

CP NO.10/2010

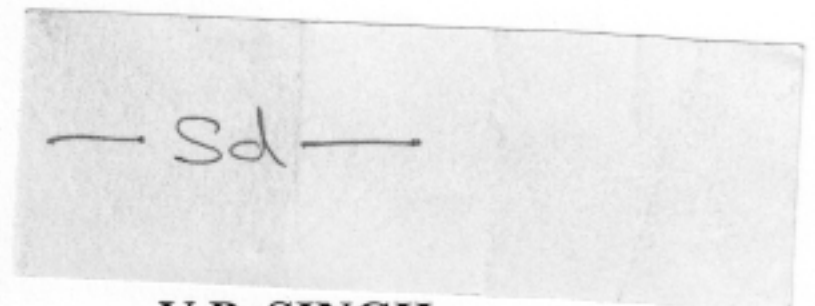
Sh. Sayed Fahid Ahmad, Advocate for the petitioner is present. No one responds from the respondent side.

Learned counsel for the petitioner stated that the SLP is pending before the Hon'ble Supreme Court, therefore, the request is made for adjournment. Prayer is allowed. Hence, the case is adjourned to 23rd July, 2018.

Dated:31.05.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)